

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 111(ND)2016  
RT CP NO. 150/Chd/Hry/2017**

M/s. Atlas Cycles (Haryana) Ltd.

...Petitioner.

Present: - Mr. Sudhir K. Makkar, Sr. Advocate with Mr. S.P. Singh Chawla, Advocate for petitioner.  
Mr. Anand Chhibbar, Sr. Advocate for Sonipat Unit of the petitioner-company.  
Mr. Vikram Kapoor and Mr. Lalit Lohia, Company Secretary of Sonipat Unit of the petitioner-company in person.

Mr. Anand Chhibbar, Sr. Advocate for Sonipat Unit of petitioner-company submits that the list of all the depositors with cheques have been brought and will be handed over to Mr. Lalit Lohia, Company Secretary in compliance with the order dated 11.09.2017. It is further submitted that for half of the payments, the post-dated cheques are being handed over. Learned Senior Counsel for the petitioner-company submits that the company would ensure that all these cheques are despatched to the concerned depositors by Speed Post at the earliest. Let the needful be done. Copy of the list of depositors be also filed with the Registry during course of the day by the Sonipat Unit

List the matter now on 27.10.2017 for monitoring compliance. The presence of Mr. Vikram Kapoor is dispensed with till further orders.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

September 27, 2017  
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